

**Government of India  
Ministry of Youth Affairs and Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. 140  
TO BE ANSWERED ON 25.11.2024**

**Schemes for Welfare of Sportspersons**

**†140 Shri Bausaheb Rajaram Wakchaure:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has formulated or proposes to formulate any scheme for the welfare of sportspersons of national and international level;**
- (b) if so, the details thereof; and**
- (c) the amount spent by the Government on the welfare of national and international level sportspersons during the last three years till date, year-wise?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
[DR. MANSUKH MANDAVIYA]**

**(a) to (c):** 'Sports' being a State subject, the responsibility to promote and develop sports in the country, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. The Ministry of Youth Affairs & Sports implements the following schemes for welfare of the sportspersons in the country. (i) Scheme of Cash Awards to Medal Winners in International Sports Events and their Coaches, (ii) Pension to Meritorious Sportspersons and (iii) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons. Details of the financial outlay on above mentioned schemes is available on the websites of this Ministry <https://yas.nic.in>.

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